FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SANTOSHI BARRIER FILM INDIA PRIVATE LIMITED

Sl No	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s. Santoshi Barrier Film India Private Limited
2.	Date of incorporation of corporate debtor	07^{th} August 2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (RoC) –Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U25203MH2009PTC214185
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No D-51, Butibori Industrial Area, Village Gangapur, Taluka Hingna., Nagpur, Maharashtra, India, 441122
6.	Date of closure of Insolvency Resolution Process	08^{th} December 2024
7.	Liquidation commencement date of corporate debtor	09^{th} December 2024 (Order copy published on 18^{th} December 2024)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Piyush Kisanlal Jani IBBI/IPA-001/IP-P01439/2018-2019/12164
9.	Address and e-mail of the liquidator, as registered with the Board	Address: Om Ashray, New Laxminagar, Behind Mazar Ring Road, Gondia, Maharashtra, 441614 Email: capiyushj@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 212, 2nd Floor, Ring Rd, Chhatrapati square, near Kalpavruksha Hospital, Nagpur, Maharashtra 440015. Email: liq.santoshibarrier@gmail.com
11.	Last date for submission of claims	08^{th} January 2025

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of M/s. Santoshi Barrier Film India Private Limited on 09^{th} December 2024.(Order received on 18^{th} December 2024)

The stakeholders of M/s. Santoshi Barrier Film India Private Limited are hereby called upon to submit their claims with proof on or before 08^{th} January 2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

PIYUSH JANI
REG. NO.
IBBI/IPA-001/
IP-P01439/
2018-2019/
12164
INSOLVENCY PROFESSIONAL

Submission of false or misleading proof of claims shall attract penalties.

Date: 19/12/2024
Place: Mumbai

Piyush Kisanlal Jani
Liquidator of
Santoshi Barrier Film India Private Limited
Reg No. IBBI/IPA-001/IP-P01439/2018-2019/12164
AFA Validity Date: 31/12/2025
Address: Om Ashray, New Laxminagar, Behind Mazar Ring Road, Gondia, Maharashtra, 441614
Email ID: capiyushj@gmail.com

SUITS & SAYINGS

ET's roundup of the wackiest whispers in corporate corridors

Keeping It Formal

It's not everyday that an industry association jets off to a tropical paradise, with top regulatory officials in tow. But that's what happened last week when this digital payments body representing many fintech cos set up camp at Phuket. The plan? Charting a conflict-free 2025 with a side of regulatory handholding. But we hear the conversations went along predictable lines, with the top officials from the banking regulator maintaining a formal tone.

Twist in the Tale

The CEO leaving the country after shutting shop abruptly is a recipe for rumours. This Bengaluru-based warehousing co ceased operations officially two weeks ago citing an inability to secure adequate land resources for its maiden project, laying off the entire workforce. What's fuelling speculation is the CEO's decision to move abroad after selling off the limited land the company had managed to acquire. Allegations are now surfacing that the top executive may have personally benefited from the land sale, adding a controversial twist to an already turbulent situation.

Privy to the whispers in power corridors or juicy tips on India Inc? Do share with us at **etsuits.sayings@gmail.com**

Singapore's GIC Invests $150 m More in AHH for Majority Stakeholding

Wealth fund, which had earlier invested $170 m, raises stake in the hospital platform to 55%

Our Bureau

FILE PHOTO

Mumbai: GIC, Singapore's sovereign wealth fund, has acquired a majority stake in Asia Healthcare Holdings (AHH), a single specialty hospitals platform backed by GIC and TPG.

GIC on Wednesday announced an additional $150-million investment in AHH, which will increase its stake in the firm to about 55%. GIC had in February 2022 invested $170 million in AHH for a 40% stake.

Incubated by TPG Growth in 2016 under the leadership of former Fortis Hospitals chief executive Vishal Bali, AHH has invested about $300 million across hospital chains in oncology, mother and child care, urology and nephrology, and IVF and fertility under daycare specialty.

AHH's platform includes Motherhood Hospitals, a pan-India chain of mother and child care hospitals, Nova IVF, a fertility solutions provider offering IVF services across South Asia, and Asian Institute of Nephrology & Urology (AINU) hospitals. It has 26 Motherhood Hospitals, 97 Nova IVF centres and seven AINU hospitals across the country.

"As a long-term investor, we are confident in India's single specialty healthcare sector, which has strong tailwinds for growth, driven by increasing per capita income, urbanisation, high awareness of specialty care, and improved supply of high-quality clinics," said Choo Yong Cheen, chief investment officer of private equity at GIC.

Bali, executive chairman of AHH, said targeted investments in cutting-edge medical technology and focus on providing quality care to patients helped the firm transform "our single specialty healthcare enterprises into market leaders within a short period of time."

Ankur Thadani, partner at TPG, said, "Since TPG Growth first incubated AHH in 2016, we have stayed focused on our mission to take a differentiated approach to healthcare investing, which is to build and grow businesses that are adding value to the healthcare system that enable better outcomes for patients."

Asia Healthcare Holdings was launched in 2016 with the acquisition of Cancer Treatment Services International (CTSI), which operated one facility in Hyderabad, India.

In 2019, Varian Medical Systems acquired CTSI, which has a network of 11 cancer hospitals across South Asia.

Welspun One Aims to Raise ₹4k-cr New Fund to Support Growth Plans

Among one of the first instances in India, co looking to rope in a strategic general partner

Kailash Babar

Future Forward

WELSPUN GROUP PLATFORM

Looking to double portfolio to over 32 M sq ft from 16 M sq ft by 2028

Identifies pipeline of over 8 M sq ft

Plans to deploy ₹1,500 cr in new-age, capital-intensive logistics assets

ASSETS UNDER MANAGEMENT TARGET

$1 billion across 16 grade A assets by 2026

Welspun One has already committed over 75% of ₹2,275-cr second fund

Mumbai: Logistics and industrial real estate manager Welspun One aims to raise more than ₹4,000 crore as a new fund to support the platform's growth strategy even as global investors are exploring financial and strategic general partnerships with the fund.

This will be among the first instances of a general partner (GP) level alliance in the Indian private equity industry. The platform, backed by Welspun Group, is looking to double its portfolio to more than 32 million sq ft by 2028, and has already identified a robust pipeline of over 8 million sq ft across multiple assets in the country.

It has an active pipeline to deploy ₹1,500 crore in new-age, capital-intensive logistics assets.

"India's explosive growth, driven by rapid urbanisation, digitalisation, and evolving global trade corridors, is catalysing demand for modern, scalable infrastructure, unlike anything we've seen before," Anshul Singhal, MD, Welspun One, told ET. "Global capital providers seek trusted partners with proven execution capabilities and a track record of deploying billions at scale."

According to Singhal, as the largest homegrown logistics and industrial manager-developer, Welspun One has returned 40% of capital of the first fund through two exits, two years ahead of the timeline promised to the investors and this is a historic performance by any real estate fund.

The fundraising process has attracted significant interest from global investors even seeking alliances at the GP level, reflecting robust interest in India's rapidly evolving logistics landscape.

These alliances are expected to broaden the investor base of Welspun One that has already committed over 75% of its ₹2,275-crore second fund within six months of its final close earlier this year.

"By aligning with global partners who bring unmatched expertise and capabilities, we are not only securing capital but also setting a new standard for efficiency, adaptability, and long-term value creation. We aim to ensure that our investors, tenants, and other stakeholders stand to benefit from the next wave of transformative growth," said Yash Ravel, CEO, fund management, Welspun One.

The platform's focused deployment strategy is helping it achieve a peak asset under management of $1 billion across 16 grade A assets by 2026, cementing its position as India's fastest-growing logistics and industrial real estate manager-developer.

In India, a favourable regulatory environment along with the government's support through policy and reforms has started to boost spending on infrastructure and, in turn, the overall demand for modern warehousing. This has resulted in a sharp increase in appetite among institutional investors for these ready and well-managed income-producing assets.

AFTER REACHING MANY MILESTONES...

Realty Market Set to Close the Year on an Upbeat Note

Institutional investments at all-time high of $8.9 b amid growing economy and policy initiatives

Kailash Babar

Bumper Year

In addition to direct deals, $2.4 billion committed for platforms*

Equity with 78% share dominates realty investments

Housing gets highest investment share at 45%

Office property segment attracts 28% investments

* Platforms are alliance entities formed to invest in assets, deals

Mumbai: India's real estate sector is experiencing unprecedented momentum, driven by evolving market dynamics and strong institutional investor confidence, marked by heightened deal activity and capital deployment in 2024.

This growth is a reflection of the sector's resilience and attractiveness to global investors, who are increasingly drawn to India's expanding real estate market. This shift in investor interest is also evident in the growing share of funds allocated to specific segments within the market.

The year marks a milestone for India's real estate sector, with institutional investments reaching an all-time high of $8.9 billion, surpassing the previous peak of $8.4 billion in 2007. This represents a 51% increase over last year's $5.8 billion, while surge in activity led to a 47% on-year rise in the number of deals, totalling 78, showed data from JLL India.

REAR VIEW 2024

"India's balanced and stably growing economy, backed by strategic policy reforms and infrastructure advancements, are playing a pivotal role in strengthening its position as an attractive investment destination. These developments have not only enhanced the resilience of the realty sector but also created an environment that attracts global investors. As a result, India continues to be a key market for long-term growth opportunities globally," said Ashish Singh, partner, real estate, Actis.

In addition to direct deals, the year saw a total commitment of $2.4 billion towards platforms, which are earmarked for gradual investment over the coming 3-5 years. This year also marks the first time the residential sector has attracted the highest share of investments, accounting for 45%, surpassing the office sector's 28%.

"Strong growth, political stability and diverse investment opportunities positioned India favourably in the global economic context. Along with platform commitments, 2024 will see investor interest cross the $11 billion mark. A notable shift is the increasing participation of domestic domiciled investors since 2023 and this trend appears to continue in 2024 with them contributing 37% share compared to an average of 19% between 2019 and 2022," said Lata Pillai, senior MD & head of capital markets, India, JLL. Also, REITs in India have seen a substantial surge in activity recently with their investments touching nearly $800 million in 2024, marking a more than three-fold increase from 2023 levels. Foreign institutional investors dominated the sector with a 63% share of total investments, while domestic investors increased their presence, accounting for 37% in 2024.

The government's efforts to improve transparency have bolstered investor confidence, with domestic institutions, particularly through real estate investment trusts (REITs) and qualified institutional placements (QIPs), becoming more active. QIPs raised $2.7 billion for the sector, highlighting strong investor confidence and the sector's post-pandemic rebound, reinforcing real estate's growing role in India's capital markets.

After a decline in 2023, the Americas rebounded in 2024, contributing 26% of total investments, followed by APAC at 20%, driven by a stronger US economy and reduced fears of economic contraction.

Equity investments continued to dominate, accounting for 78% of total realty investments. Additionally, there was a significant shift towards non-core assets, which now make up 77% of transaction volumes, up from 53% in 2023, highlighting a change in investor behaviour and a growing appetite for higher returns from riskier assets.

"Residential sector has emerged as a standout performer, attracting over $4 billion across 49 deals, marking a 4-fold increase from previous year. Domestic investors gravitated towards residential properties," said Samantak Das, chief economist and head of research and REIS, India, JLL.

Endurance Tech MD Jain Buys Bungalow in Delhi for ₹130 crore

Faizan Haidar

New Delhi: Anurang Jain, managing director of Endurance Technologies, has bought a sprawling 1,350 square yard bungalow on New Delhi's Kautilya Marg for ₹130 crore.

Endurance Technologies is among the largest auto component makers in India. According to documents accessed through CRE Matrix, a real estate data analytics firm, the Jain paid ₹8.32 crore stamp duty for the transaction, which ranks among the costliest in New Delhi.

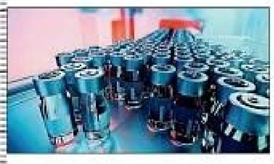
Exec said to have paid ₹8.32 crore stamp duty for the deal, which is one of the costliest in New Delhi

Recently, Info-x Software Technology, through its director Rishi Parti, bought a 16,000 sq ft penthouse at DLF The Camellias in Gurugram for ₹190 crore in one of the costliest apartment transactions in the country.

This year has seen multiple transactions of at least ₹100 crore.

"The demand for prime property in New Delhi remains a priority and with a gap in demand and supply, the buyer is willing to wait. Many other transactions of similarly priced bungalows are on the verge of conclusion," said Pradeep Prajapati, founder of boutique real estate consultancy firm Wealth-visory Capital.

As many as 58 ultra-luxury homes (priced at ₹40 crore and above) were sold in Delhi, Mumbai and Hyderabad in 2023, a jump of nearly four and a half times compared to the previous year, when 13 high-value transactions took place, as business owners and C-suite professionals continued to invest in properties.



NPPA Ropes in Patent Office to Decide on Pleas for Price Cap Exemption

Teena Thacker

New Delhi: Drug companies seeking price exemption for their medicines and vaccines will have to face intense scrutiny as India's drug pricing regulator has sought expertise from the Indian Patent Office to decide on applications seeking exemption from drug price norms.

Recently, Intas Pharmaceuticals and Biological E had reached out to the National Pharmaceutical Pricing Authority (NPPA), asking for exemption for their products under para 32 of the Drugs Prices Control Order (DPCO), 2013, which gives powers to the NPPA to exempt certain class of drugs from price control for a period of five years. Under the provision, the price cap doesn't apply if a new drug is developed through a unique and indigenous process, is patented under the Indian Patents Act and is not produced elsewhere.

However, the NPPA has asked the patent office to participate in the meetings to discuss the issue. "An officer not below the rank of deputy controller of patents, design and trade marks from the office of controller general of patents, design and trade marks (CGPDTM) who is well versed with the subject matter would be invited for deliberations. It was also decided that the agenda for the deliberations on the applications received under para 32 of DPCO, 2013 may be sent in advance to CGPDTM," said the NPPA, according to the minutes of the meeting, a copy of which was seen by ET.

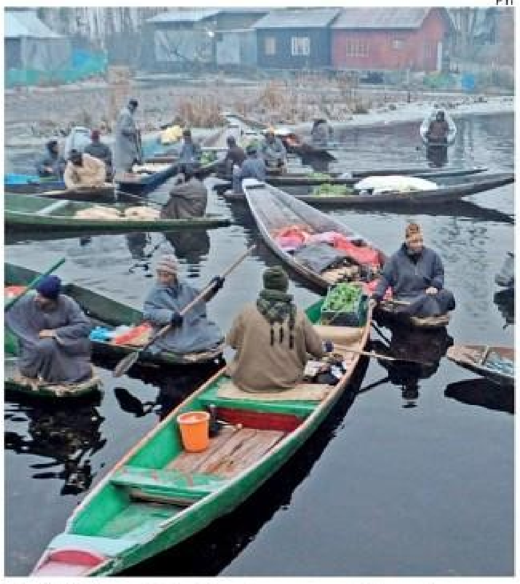
Recently, Intas and Biological E had reached out to NPPA asking for exemption for their products

Intas had sought exemption from price control for its antipsychotic formulation, Clozapine extended release capsules, stating that the provisions of DPCO, 2013 are not applicable since the new drug is being produced in the country by a new process through indigenous research and development and is patented under the Indian Patent Act, 1970.

Similarly, Hyderabad-based Biological E had sought exemption for its pneumococcal polysaccharide conjugate vaccine. The exemptions, if granted, will be valid for five years.

The provisions of para 32 of DPCO, 2013 also stipulate that the exemption would be applicable only when the companies produce requisite documents before the government.

PTI



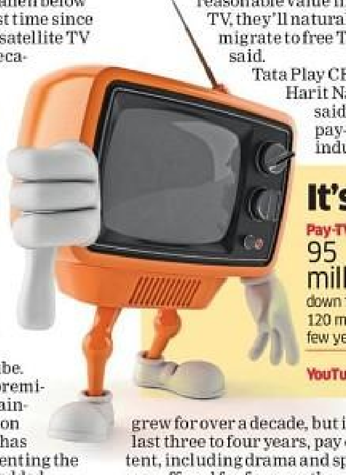
Cold, But It's Business as Usual

Vegetable sellers row their boats at a floating wholesale market on Dal Lake during a cold day as Srinagar reels under intense cold with temperatures dropping to as low as -4.5 degrees Celsius on Wednesday.

Pay-TV Might be Having a Hard Time Now, But It's Too Early to Write It Off

Paid users fall below 100 m amid competition from OTTs, content key for revival: Experts

Javed Farooqui



It's Showtime

Pay-TV base: 95 million, down from 120 million a few years ago

DD Free Dish: 43 million, up from 22 million a few years ago

Indian OTT audience universe: 547.3 million users, including 99.6 million active paid subscriptions

YouTube India user base: 573 million

Top 5 broadcasters revenue: ₹41,412 crore (+5%)

Top 5 broadcasters' subscription revenue: ₹17,842 crore (+4.2%)

Combined revenue of 4 pvt DTH cos: ₹10,230 crore (-5%)

Source: Ormax, RoC, Industry estimates

Mumbai: Top broadcast industry leaders remain optimistic about the resilience of the Indian pay-TV industry, though the total paid subscriber base has fallen below 100 million for the first time since the advent of private satellite TV broadcasting three decades ago.

Experts said the pay-TV industry's subscriber base has dropped to an estimated 95 million homes—a significant decline from 120 million just a few years ago—amid competition from over-the-top (OTT) platforms, Prasar Bharati's free direct-to-home (DTH) service DD Free Dish, and Google-owned YouTube.

The availability of premium sports and entertainment content for free on streaming platforms has also played a role in denting the pay-TV market, they added.

In a recent interview with ET, JioStar vice-chairman Uday Shankar said TV remains a dominant force in India and reports of its demise are premature. He also stated that there is significant opportunity to reinvent, revitalise, and make TV stronger and healthier.

"The decline in pay-TV numbers isn't the full story. What really matters is the overall TV universe, including free TV (DD Free Dish), and that hasn't come down. In a value-conscious market like India, if consumers don't see enough value in pay-TV but find reasonable value in free TV, they'll naturally migrate to free TV," he said.

Tata Play CEO Harit Nagpal said the pay-TV industry grew for over a decade, but in the last three to four years, pay content, including drama and sports, was offered for free on other media in real-time, presenting significant challenges.

"Sagging industry revenues led to cutting investments on content, denting growth even more. For the industry to grow again, windowing of content, just as cinema does, and doubling down on content to fight UGC will help," he added.

While subscription-based streaming platforms continue to attract premium audiences, DD Free Dish is eroding the base by capturing bottom-tier customers.

YouTube, India's largest free video streaming platform, is also having a major impact on the pay-TV market, cutting across audience segments.

Sony Pictures Networks India CEO Gaurav Banerjee, in an interview with ET, said the pay-TV market is extremely important for all broadcasters, including Sony, and as a content provider to distribution platform operators (DPOs), it can only ensure that the content it creates resonates with audiences.

"Pay-TV is going through a challenging phase globally and not just in India. But I think the pay-TV story in India will be different due to its affordability, and that will give pay-TV legs in this country," he noted.

During its Q2 earnings call, Zee Entertainment CEO Punit Goenka said that linear TV will remain relevant in this country for a long time, as it still provides massive reach to advertisers compared to digital. "India will always remain a TV and a digital market. It will not be a TV or a digital market, unlike the western parts of the world," he noted. As per industry estimates, linear TV reaches 900 million audiences compared to 540 million OTT audiences.

DPOs like Dish TV also say that the pay-TV market can be revived through timely interventions by the broadcasters and the regulator. They argued that broadcasters should avoid providing content for free on digital, whether through their own OTT platforms or telecom bundling.

They also suggested that the regulator should ensure parity between DTH and other DPOs by reducing the licence fee before phasing it out completely by FY27. This, they added, would lead to cost savings for DTH operators, which could then be reinvested into providing better services for end customers.

Kalpataru Int'l Raises ₹1,000 crore via QIP

NEW DELHI: Kalpataru Projects International (KPIL) on Wednesday said it has raised ₹1,000 crore through the issuance of equity shares on a QIP basis. This marks KPIL's first equity raise in over a decade, the company said in a statement. The KPIL, a diversified engineering, procurement and construction (EPC) company with over four decades of experience, has successfully raised ₹1,000 crore through a qualified institutional placement (QIP).

वनस्पतीजन्य ‘मांसाहारा’मुळे नैराश्यात वाढ?

आरोग्य वार्ता

नवी दिल्ली : वनस्पतीजन्य ‘मांसाहार’ (प्लांटबेस मीट) करणाऱ्यांमध्ये शाकाहारी व्यक्तींच्या तुलनेत नैराश्याचे प्रमाण ४२ टक्के अधिक असते, असा निष्कर्ष एका अभ्यासाअंती संशोधकांनी काढला आहे. वनस्पतीजन्य मांसाहार सेवन करणाऱ्यांमध्ये उच्च रक्तदाब आणि कोलेस्ट्रॉलची पातळी निम्नस्तरावर असल्याचे आढळून आले आहे. यासंदर्भात ३३०० पेक्षा अधिक शाकाहारी व्यक्तींच्या डेटाचे विश्लेषण करण्यात आले.

सोया, वनस्पती-आधारित प्रथिनांचा वापर करून वनस्पतीजन्य मांस तयार केले जाते व ते टिकविले जाते. पशूच्या मांसाच्या तुलनेत हे मांस तयार करण्यासाठी पाणी, जमीन आणि प्रकाशाची आवश्यकता असते. तथापि, या मांस पर्यायांना अल्ट्रा-प्रोसेस्ड फूड्सदेखील मानले जाते, कारण त्यांना मांसासारखी चव देण्यासाठी अनेकदा रसायनांचाही वापर केला जातो. वनस्पती आधारित मांस पर्यायांचे सेवन हे स्पष्टपणे आरोग्य फायद्यांशी संबंधित नसले तरी, ही उत्पादने सेवन केल्यास उद्भवणाऱ्या आजाराशी संबंधित चिंता व्यक्त करण्यात आली आहे. पर्यायी मांस सेवन करणाऱ्यांमध्ये चिडचिडेपणाचा धोका ४० टक्के कमी होतो असा निष्कर्ष काढण्यात आला आहे. तथापि, वनस्पती आधारित मांस पर्यावरणीयदृष्ट्या सुरक्षित पर्याय असला, संतुलित आहाराचा भाग असला तरी संभाव्य आजारांचा अभ्यास अद्याप शिल्लक असल्याचे संशोधकांचे मत आहे. प्रक्रिया केलेल्या वनस्पती आधारित मांसाचा पर्याय लोकांमध्ये संक्रमण करण्याची उपयोगी पद्धत असली तरी शाश्वत कृषी पद्धतीचे समर्थन करणारी आहे असे संशोधकांचे मत आहे.

नरेंद्र सिंग तोमर यांच्या नावाने बेरोजगारांची फसवणूक

डॉ. नितीन राऊत यांच्याकडून विधानसभेत मुद्दा उपस्थित

लोकसत्ता विशेष प्रतिनिधी

नागपूर : युवकांना नोकरी लावून देण्याचे आमिष दाखवून आणि बनावट नियुक्तीपत्र देऊन राज्यातील लाखो युवकांची फसवणूक केली जात आहे. विशेष म्हणजे, हे फसवणूक करणारे माजी केंद्रीय मंत्री नरेंद्र सिंग तोमर यांच्या नावाचा वापर करीत आहेत, असा मुद्दा काँग्रेसचे डॉ. नितीन राऊत यांनी विधानसभेत उपस्थित केला.

डॉ. राऊत यांनी औचित्याचा मुद्दा उपस्थित करताना युवकांची फसवणूक करणारे ‘रॅकेट’ असल्याचे सांगितले. ते म्हणाले, बोकारो पोलाद प्रकल्प (झारखंड), फुड कार्पोरेशन ऑफ इंडिया (दिल्ली) स्टील ॲथॉरिटी ऑफ इंडिया लिमिटेड, भारत सरकार अशा इतर सरकारी विभागांमध्ये नोकरी लावण्याचे आमिष दाखवून महाराष्ट्रातील अनेक बेराजगार तरुणांची फसवणूक करण्यात आली. २०१८ रोजी नागपुरातील सीताबर्डी येथे राहणारे अनुप चौधरी यांची दहा लाखाने फसवणूक झाली. याप्रकरणी ११ एप्रिल २०२३ रोजी पोलीस ठाण्यात गुन्हा नोंदण्यात आला. एकूण पाच आरोपी आहेत. चंद्रमणीनगर येथील निशिकांत रगतपुरे, तापेश्वर रगतपुरे, वैष्णवी रगतपुरे हे तिघे, गोंदिया येथील राजेश पिल्लई, विवेक कापगाते हे दोन आरोपी आहेत. या सर्व आरोपींनी माजी केंद्रीय मंत्री नरेंद्र सिंग तोमर यांच्या नावाचा वापर करून कोट्यवधी रुपयांनी युवकांची फसवणूक केली. ही फसवणूक केवळ हिमनगाचे टोक आहे. हे खूप मोठे ‘रॅकेट’ आहे. महाराष्ट्र, केरळ, राजस्थान, बिहार या राज्यातील लाखो बेराजगार युवक-युवती या रॅकेटमध्ये अडकले आहेत. गुन्हा दाखल आहे. पण, आरोपपत्र दाखल नाही. पोलीस अधिकारी दोषी असतील तर त्यांच्यावरही गुन्हा दाखल करा, अशी मागणी डॉ. राऊत यांनी केली.

ट्रॅक्टरच्या धडकेत सायकलस्वार ठार

नागपूर : ट्रॅक्टर चालकाच्या निष्काळजीपणामुळे एका सायकलस्वाराला जीव गमवावा लागला. ही घटना मानकापूर पोलीस ठाण्यांतर्गत घडली. रमेश बापूराव गव्हाणे (५५) रा. गोधनी असे मृताचे नाव आहे.

सोमवारी सायंकाळी ५.३० वाजता रमेश हे सायकलने काही कामानिमित्त जात होते. म्हाडा कॉलनी रोडवर डॉ. बाबासाहेब आंबेडकर यांच्या पुतळ्यासमोर ट्रॅक्टर (क्र. एमएच-४०/एल-३६४२) च्या चालकाने भरधाव व निष्काळजीपणे वाहन चालवून रमेश यांच्या सायकलला धडक दिली आणि पळून गेला. सायकलसह खाली पडून रमेश हे गंभीर जखमी झाले.

SNDT WOMEN'S UNIVERSITY
1, N.T. Road, New Marine Lines, Mumbai-400 020.
NOTIFICATION ADVT. NO. 05 OF 2024

All concerned are hereby informed that, the candidates who have applied for the various posts of this University and paid the application fees against **Advt.No.03 of 2023 dated 14.12.2023** will get the 100% refund.

The candidates have to send the details of the application forms, bank account details, Application form Receipt, etc. on or before **31.12.2024** on the following link :- **https://forms.gle/qtmgdczYLmaK4mYc7**

Kindly visit our University website **https://sndt.ac.in/vacancies**

Place :- Mumbai
Date :- 19.12.2024

Sd/-
(Dr. Vilas D. Nandavadekar)
Registrar

Bharatiya Vidya Bhavan's
SARDAR PATEL INSTITUTE OF TECHNOLOGY
(Autonomous Institute)
Munshi Nagar, Andheri (W), Mumbai - 400 058.

Advertisement For Faculty Recruitment

Applications are reinvited for faculty positions as per the advertisement published in various national and local newspapers on 13/06/2024. The applications with full details should reach the PRINCIPAL, within 20 days from the date of publication of this advertisement. Those who have already applied, need not apply again. Application form and detailed instructions are available on our website: **www.spit.ac.in**

Admission to Ph.D. Programme and Research Fellowships

Online applications are invited for Admission to Ph.D. Programme for the academic year 2024-25 and Research Fellowships in Computer Engineering and Electronics & Telecommunication Engineering. The applications with full details should be submitted online within 30 days from the date of publication of this advertisement.

Sd/-
PRINCIPAL

For details visit our website **www.spit.ac.in**

फॉर्म बी
जाहीर उद्घोषणा
(भारतीय नादारी आणि दिवाळखोरी मंडळ (परिसमापन प्रक्रिया) विनियमन, २०१६ चे विनियमन १२)

मेसर्स संतोषी बॅरियर फिल्म इंडिया प्रायव्हेट लिमिटेडच्या भागधारकांचे लक्ष वेधण्याकरिता

अ.क्र.	वर्णन	तपशील
१.	कॉर्पोरेट कर्जदाराचे नाव	**मेसर्स संतोषी बॅरियर फिल्म इंडिया प्रायव्हेट लिमिटेड**
२.	कॉर्पोरेट कर्जदाराच्या स्थापनेचा दिनांक	०७ ऑगस्ट २००९
३.	प्राधिकरण ज्या अंतर्गत कॉर्पोरेट कर्जदाराची स्थापना / नोंदणीकरण झाले	कंपनी निबंधक मुंबई
४.	कॉर्पोरेट कर्जदाराचा कॉर्पोरेट ओळख क्रमांक / मर्यादित दायित्व ओळख क्रमांक	U25203MH2009PTC214185
५.	कॉर्पोरेट कर्जदाराच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (जर असल्यास) पत्ता	प्लॉट क्र. डी-५१, बुटीबोरी औद्योगिक क्षेत्र, गावगंगापूर, तालुका हिंगणा., नागपूर, महाराष्ट्र,भारत, 441122
६.	दिवाळखोरी ठराव प्रक्रिया परिसमाप्तीचा दिनांक	०८ डिसेंबर २०२४
७.	कॉर्पोरेट कर्जदाराचे परिसमापन सुरू होण्याचा दिनांक	०९ डिसेंबर २०२४ (आदेशाची प्रत दि. १८ डिसेंबर २०२४ रोजी प्राप्त.)
८.	परिसमापक म्हणून काम पाहणाऱ्या दिवाळखोरी व्यावसायिकाचे नाव आणि नोंदणीकरण क्रमांक	नावः श्री. पियुष किसनलाल जानी नोंद. क्र. : IBBI/IPA-001/IP-P01439/2018-2019/12164
९.	मंडळाकडे नोंदणीकृत असलेला परिसमापकाचा पत्ता आणि ई-मेल	पत्ता : ओम आश्रय, न्यू लक्ष्मीनगर, मागेमजार रिंग रोड, गोंदिया, महाराष्ट्र, ४४१६१४ ईमेल: capiyushj@gmail.com
१०.	परिसमापकासह पत्रव्यवहाराकरिता वापरावयाचा पत्ता आणि ई-मेल	पत्ता: २१२, दुसरा मजला, रिंग रोड, छत्रपतीचौरस, कल्पवृक्ष रुग्णालयाजवळ, नागपूर,महाराष्ट्र ४४००१५. ईमेल: liq.santoshibarrier@gmail.com
११.	दावा सादर करण्याचा अंतिम दिनांक	०८ जानेवारी २०२५

याद्वारे सूचना देण्यात येते की, मान. राष्ट्रीय कंपनी कायदा न्यायाधिकरण, मुंबई यांनी दि. ०९ डिसेंबर २०२४ रोजी **मेसर्स संतोषी बॅरियर फिल्म इंडिया प्रायव्हेट लिमिटेडचे** परिसमापन सुरू करण्याचे आदेश दिले. (आदेश दि. १८ डिसेंबर २०२४ रोजी प्राप्त.)

मेसर्स संतोषी बॅरियर फिल्म इंडिया प्रायव्हेट लिमिटेडच्या भागधारकांना याद्वारे त्यांचे दावे पुराव्यासह दि. ०८ जानेवारी २०२५ रोजी किंवा त्यापूर्वी परिसमापकाकडे बाब क्र. १० समोर नमूद पत्त्यावर सादर करण्यास सांगण्यात येत आहे.

वित्तीय धनको यांनी दाव्याबाबतचे त्यांचे पुरावे फक्त इलेक्ट्रोनिक पद्धतीने सादर करावे. इतर सर्व धनको त्यांचे दाव्याबाबतचे पुरावे व्यक्तिशः, टपालाद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात.

दाव्याबाबतचे चुकीचे किंवा दिशाभूल करणारे दावे सादर केल्यास दंड ठोठावण्यात येईल.

जर भागधारकाने त्यांचे दावे परिसमापन प्रक्रियेदरम्यान सादर न केल्यास, भारतीय नादारी आणि दिवाळखोरी मंडळ (कॉर्पोरेट व्यक्तीकरिता दिवाळखोरी ठराव प्रक्रिया) विनियमन, २०१६ अन्वये कॉर्पोरेट दिवाळखोरी ठराव प्रक्रियेदरम्यान अशा भागधारकाद्वारे सादर केलेले दावे कलम ३८ अन्वये सादर करण्यात आल्याचे मानले जाईल.

दिनांक: १९.१२.२०२४
ठिकाण: नागपूर

पियुष किसनलाल जानी
संतोषी बॅरियर फिल्म इंडिया प्रायव्हेट लिमिटेडचे लिक्विडेटर
रजिस्ट्रेशन क्रमांक IBBI/IPA-001/IP-P01439/2018-2019/12164AFA
वैधता तारीख: 31/12/2025
पत्ता: ओम आश्रय, न्यू लक्ष्मीनगर, मागेमझार रिंग रोड, गोंदिया, महाराष्ट्र, 441614
ईमेल आयडी: capiyushj@gmail.com

महात्मा फुले मागासवर्ग विकास महामंडळ (मर्यादित), मुंबई
(महाराष्ट्र शासनाचा अंगिकृत उपक्रम)

महाराष्ट्र शासनाच्या सामाजिक न्याय व विशेष सहाय्य विभागाअंतर्गत कार्यरत असलेले महात्मा फुले मागासवर्ग विकास महामंडळ मर्यादित, हे राज्यातील अनुसूचित जाती व नवबौद्ध तसेच सफाई कर्मचारी समाजातील दुर्बल घटकांच्या विकास व कल्याणासाठी काम करीत आहे.

महामंडळाच्या मुंबई येथील मुख्य कार्यालयाकरीता कायदेशीर सल्लागार या पदासाठी ११ महिन्यांच्या करार तत्त्वावरील नियुक्तीसाठी इच्छुक व पात्र अर्जदारांकडून अर्ज मागविण्यात येत आहेत.

तपशिलवार माहितीकरिता कृपया **https://mpbcdc.maharashtra.gov.in** येथे भेट द्यावी.

महाव्यवस्थापक

मध्य रेल्वे
नागपूर विभाग
ई-निविदा सूचना
निविदा सूचना क्र.
एनजीपी/सी.१८३/सी/ओ/सीएटीजी/ई-ऑक्शन

एनजीपी-सीएटीजी-२५-१/ई-ऑक्शन नागपूर विभागा (मध्य रेल्वे) मधील माजरी (एमजेआरआय) पीएफ क्र. १, वरोरा (डब्ल्यूआरआर) पीएफ क्र. १, हिरडागड (एचआरजी) पीएफ क्र. १, परासिया (पीयूएक्स) पीएफ क्र. १, कीर्तगड (केआरटीएच) पीएफ क्र. १ येथे ०५ खानपान स्टॉल आणि एक एमपीएस स्टॉल आणि बल्लारशाह (बीपीक्यू) पीएफ क्र. १ येथे एमपीएस स्टॉल. ई-लिलाव/ सुरु १०.०१.२०२५ रोजी १०:०० वा. / समाप्ती १०.०१.२०२५ रोजी ११.३० वा. तपशील रेल्वे संकेतस्थळ https://ireps.gov.in वर उपलब्ध आहे.

SUN 407 **एसीएम (जन आणि कॅट.), नागपूर**

अनाधिकृत रूप से रेल लाइन को पार करना दंडनीय अपराध है

एसबीएफसी फायनांस लिमिटेड
नोंदणीकृत कार्यालय: युनिट क्र. १०३, पहिला मजला, सी आणि बी स्क्वेअर, संगम कॉम्प्लेक्स, गाव चकाला, अंधेरी – कुर्ला रोड, अंधेरी (पूर्व) मुंबई ४०००५९.

ताबा सूचना
(सिक्युरिटी इंटरेस्ट (एनफोर्समेंट) नियमावली २००२ च्या नियम ८ (२) अनुसार

ज्याअर्थी, निम्नस्वाक्षरीकार सिक्युरिटायझेशन अँड रिकंस्ट्रक्शन ऑफ फायनॅन्शियल ॲसेटस अँड एनफोर्समेंट ऑफ सिक्युरिटी इंटरेस्ट ॲक्ट, २००२ च्या अंतर्गत प्राधिकृत अधिकारी आहेत आणि सिक्युरिटी इंटरेस्ट (एनफोर्समेंट) नियमावली, २००२ च्या नियम ८ सह वाचल्या जाणाऱ्या कलम १३(१२) अंतर्गत देण्यात आलेल्या अधिकारांचा वापर करून खाली नमूद कर्जदार/ सह – कर्जदारांना सूचनेमध्ये नमूद करण्यात आलेल्या रकमेचा भरणा सूचना प्राप्त झाल्यापासून ६० दिवसांच्या आत करण्यासाठी मागणी सूचना जारी करण्यात आली होती.

कर्जदार/ सह-कर्जदार हे रकमेचा भरणा करू न शकल्यामुळे सूचना ह्याद्वारे कर्जदार/ सह-कर्जदार आणि सर्व जनतेला देण्यात येत आहे की नमूद नियामांच्या नियम ८ सह वाचल्या जाणाऱ्या नमूद कायद्याच्या कलम १३ (४) अंतर्गत त्याला/ तिला देण्यात आलेल्या अधिकारांचा वापर करून खाली नमूद दिनांकाला खाली वर्णन करण्यात आलेल्या मालमत्तांचा ताबा घेण्यात आला आहे.

विशेषत: कर्जदार/ सह-कर्जदार आणि सर्व जनतेला ह्याद्वारे सावध करण्यात येत आहे कि मालमत्तेशी कोणताही व्यवहार करू नये आणि मालमत्तेशी असा कोणताही व्यवहार एसबीएफसी फायनांस लिमिटेड ह्यांच्या अधीन असेल.

कर्जदाराचे नाव आणि पत्ता आणि मागणी सूचनेचा दिनांक	मालमत्ता (मत्तां)चे वर्णन आणि ताब्याचा दिनांक	ताबा सूचनेमध्ये मागणी करण्यात आलेली रक्कम (रु.)
१. शीलरत्न बळीराम सुरळकर, २. प्रज्ञा शीलरत्न सुरलकर क्र. १ आणि २ ज्यांचा पत्ता येथे आहे: प्लॉट क्र. ७५, बसवराज निलय नगर, जुळे सोलापूर इंदिरा नगर, (एम. व्ही.) सोलापूर महाराष्ट्र ४१३००४ आणि ३. बळीराम एल सुरळकर ज्यांचा पत्ता असा आहे: व्यंकटेश नगर, देवमाळी, हनुमान मंदिराजवळ, अमरावती, महाराष्ट्र ४४४८०५ मागणी सूचना दिनांक: २० सप्टेंबर २०२४ कर्ज क्र. ४०२१०६००००२८९३०३-सी (पीआर०१३३४५३४)	हनुमान मंदीर, मौजे खेळ देवमाळी, तालुका अचलपूर, जिल्हा अमरावती ग्रामपंचायत देवमाळी च्या हद्दीमधील १४०.५२ चौरस मीटर्स मोजमाप असलेल्या प्लॉट क्र. ७४ ए, सर्वे क्र. १७, मालमत्ता क्र. २३५, प्रभाग क्र. २ असलेल्या मालमत्तेचा सर्व खंड आणि भूखंड. ताब्याचा दिनांक : १८ डिसेंबर २०२४	१९ सप्टेंबर २०२४ अनुसार रु. १२,४५,८५९/- (रुपये बारा लक्ष पंचेचाळीस हजार आठशे एकूणसाठ मात्र)

सुरक्षित मालमत्ता सोडविण्यासाठी उपलब्ध असलेल्या वेळेच्या संदर्भात कायद्याच्या कलम १३ च्या पोटकलम (८) अंतर्गत असलेल्या तरतुदीकडे लक्ष वेधून घेण्यात येत आहे.

ठिकाण: अमरावती, दिनांकित : १६/०५/२०२४ — सही/- एसबीएफसी फायनांस लिमिटेड (प्राधिकृत अधिकारी)

आयडीएफसी फर्स्ट बँक लिमिटेड
(पूर्वीची आयडीएफसी बँक लिमिटेड) CIN: L65110TN2014PLC097792
नोंदणीकृत कार्यालयः केआरएम टॉवर्स, सातवा मजला, हॅरिंग्टन रोड, चेटपेट, चेन्नई-600031. टेलीः +91 44 4564 4000 | फॅक्सः +91 44 4564 4022

IDFC FIRST Bank

परिशिष्ट- IV- ए [नियम 8(6) व 9(1) ची तरतूद पाहावी] अचल मालमत्तांच्या विक्रीसाठी विक्री सूचना

सिक्युरिटी इंटरेस्ट (एनफोर्समेंट) रुल्स, 2002 मधील नियम 8(6) व 9(1) च्या तरतुदीसह वाचण्यात येणारया सिक्युरिटायझेशन अँड रिकन्स्ट्रक्शन ऑफ फायनॅन्शिअल ॲसेट्स अँड एनफोर्समेन्ट ऑफ सिक्युरिटी इंटरेस्ट ॲक्ट, 2002 अंतर्गत अचल मत्तांच्या विक्रीसाठी ई-लिलाव विक्री सूचना.

याद्वारे स्तंभ (iii) मध्ये नमूद कर्जदार, सह-कर्जदार व जामीनदार आणि सर्व लोकांना सूचित करण्यात येते की सुरक्षित धनकोकडे तारण/भारग्रस्त असलेल्या स्तंभ (iv) मध्ये नमूद अचल मालमत्तेचा आयडीएफसी फर्स्ट बँक लिमिटेड (पूर्वीची आयडीएफसी बँक लिमिटेड) च्या प्राधिकृत अधिकारयांनी ताबा घेतलेला असून त्यांची **आयडीएफसी फर्स्ट बँक लिमिटेड (पूर्वीची आयडीएफसी बँक लिमिटेड)** यांना स्तंभ (iii) मध्ये नमूद कर्जदार व सह-कर्जदार यांचेकडून स्तंभ (i) नुसार घेणे असलेल्या थकबाकी रकमेच्या वसुलीसाठी ‘‘जशी आहे जेथे आहे’’, ‘‘जशी आहे जे काही आहे’’ आणि ‘‘तेथे जे काही आहे’’ तत्त्वावर विक्री करण्यात येईल.

विक्रीच्या अटी व शर्तींच्या तपशिलासाठी कृपया **आयडीएफसी फर्स्ट बँकेची** वेबसाईट म्हणजे **www.idfcfirstbank.com** मध्ये दिलेली लिंक पाहावी.

अ. क्र.	(i) मागणी सूचना दिनांक आणि रक्कम	(ii) करार आयडी	(iii) कर्जदार, सह-कर्जदाराचे आणि जामीनदाराचे नाव	(v) आरक्षित किंमत	(vi) बयाणा रक्कम	(vii) लिलाव दिनांक आणि वेळ	(viii) बयाणा रक्कम लिलाव दिनांक आणि वेळ	(ix) पाहणी दिनांक आणि वेळ	(x) प्राधिकृत अधिकारयाचे नाव आणि संपर्क क्रमांक
1	रु. 2600204.72/- मागणी सूचना दिनांकः 29-जाने-2019	11673269	मनोज पांडे आणि बजरंगबली राजाराम पांडे	रु. 2001600.72/-	रु. 200160.07/-	08-जाने-2025 रोजी सका. 11.00 ते दु. 1.00 वाजेपर्यंत	07-जाने-2025 रोजी सका. 10.00 ते सायं. 5.00 वाजेपर्यंत	03-जाने-2025 सका. 10.00 ते सायं. 4.00 वाजेपर्यंत	नाव- शशी मिश्रा संपर्क क्रमांक- 8788306722 नाव - अभिषेक पवार संपर्क क्रमांक- 9029671255

(iv) तारण मालमत्तेचा पत्ता: सदनिका क्र. 302, तिसरा मजला, प्रज्ञा अपार्टमेंट, प्लॉट क्र. ए-1, मौजा-नरसाळा, तह. आणि जिल्हा नागपूर, महाराष्ट्र-440034

अस्वीकरणः कृपया लक्षात घ्यावे की सदर सूचना केवळ अचल मालमत्तेच्या विक्रीसाठी जारी करण्यात येत असून अचल मालमत्तेवर स्थित चल मत्तांची विक्री करण्याचा अधिकार आयडीएफसी फर्स्ट बँक लिमिटेड यांना नाही

दिनांकः 19.12.2024

स्वा/-
प्राधिकृत अधिकारी,
आयडीएफसी फर्स्ट बँक लिमिटेड
(पूर्वीची आयडीएफसी बँक लि.)

Bank of India Relationships beyond banking.

Zonal Office : Nagpur Zone, 4th Floor, Bank of India Building, S.V. Patel Marg, Kingsway, Nagpur. | Ph : 0712-2557596, 2561173

रुल 8(1) ताबा सुचना (अचल संपत्ती करीता)

ज्याअर्थी, निम्नस्वाक्षरीकार हे बँक ऑफ इंडिया, चे प्राधिकृत अधिकारी असून त्यांनी सिक्युरिटायझेशन अँन्ड रिकन्स्ट्रक्शन ऑफ फायनेन्शिअल ॲसेट् एंड एनफोर्समेंट ऑफ सिक्यूरिटी इंटरेस्ट, (दुसरा) ऍक्ट 2002, च्या अंतर्गत आणि सिक्यूरिटी इंटरेस्ट (एनफोर्समेंट) रुल्स, 2002 मधील नियम 3 सह वाचल्या जाणा-या अनुच्छेद 13(12) अंतर्गत बहाल करण्यात आलेल्या अधिकारांचा वापर करीत खाली नमूद मागणी सूचना निर्गमित केली ज्यात खाली नमूद रक्कमेच्या भरणा ती सूचना प्राप्त होण्याच्या दिनांकापासून 60 दिवसांचे आत परतफेड करण्याचे आवाहन करण्यात आले होते.

कर्जदार मालकांनी सुचनेत नमुद रकमेची परतफेड न केल्याने कर्जदारांना व सर्वसामान्य जनतेस याद्वारे सूचित करण्यात येते की निम्मस्वाक्षरीकारांनी सिक्युरिटी (एनफोर्समेंट) रुल्स मधील नियम 8 सह वाचण्यात येणा-या सदर अधिनियमाच्या अनुच्छेद 13 मधील उप-विभाग (4) अंतर्गत बहाल करण्यात आलेल्या अधिकारांचा वापर करीत खाली वर्णन केलेल्या मालमत्तेचा **सांकेतिक ताबा** घेतलेला आहे.

विशेष करुन जमानतदार आणि कर्जदार व सर्व सामान्य जनतेला एतद् व्दारा वरील संपत्तीच्या विषयी काहीही घेणे देणे न करण्याकरीता जागृत केले जात आहे. तसेच पुढील संपत्तीचे व रक्कमेवरील व्याजाचे आणि अन्य खर्चाचे देणेघेणे बँक ऑफ इंडिया, शाखेचे व्याज सह इतर प्रभाराधिन राहिल.

सुरक्षित मालमत्तेची पूर्तता करण्यासाठी कायद्याच्या कलम 13 मधील उप-कलम (8) मधील तरतुदींनुसार कर्जदाराचे लक्ष केंद्रित केले आहे.

कर्जदाराचे / शाखेचे नाव	कर्जाची बकाया रक्कम	मांग सुचनेची तारीख / सांकेतिक ताबा घेण्याची तारीख	अचल संपत्तीचे वर्णन
श्री. वैभव बाबुराव फुंदे आणि श्री. विकास बाबुराव फुंदे शाखाः फेट्रि	रु. 23,12,412 आणि त्यावरील व्याज.	01/10/2024 / 17-12-2024	जमीनीचा सर्व भाग आणि तुकडा बेअरिंग एनआयटी गहाण असलेला प्लॉट नं. 1282 क्षेत्रफळ 55.500 चौ.मी (तसेच 597.00 चौ.फुट) सोबतच आर. सी.सी असलेला घर, संपुर्ण जमीनीचा खासरा नं. 30/1, 31 ते 35, 40, 44 ते 46, मौजा- वंजारी, सिटी सर्वे नं. 35, शिट नं. 21 (861), महानगर हाऊस नं. 2278/सी/1282, वार्ड नं. 43, नागपूर ईम्प्रव्हमेंट ट्रस्टच्या मंजुरी लेआउट मध्ये स्थित, पाचपावली हाऊसिंग एक्कोमोडेशन स्किम च्या नागपूर सुधार ट्रस्ट नागपूर, नागपूर महानगरपालिका च्या हद्दीत, ता आणि जि. नागपूर चतुर्सिमाः- पुर्वः प्लॉट नं. 1293, पश्चिमः रोड, उत्तरःप्लॉट नं. 1283, दक्षिणः प्लॉट नं. 1281

दिनांक : 17/12/2024
स्थान : नागपूर

सही/-
अधिकृत अधिकारी बँक ऑफ इंडिया

नोट : संबंधित जाहिरातीचे भाषांतर इंग्रजीवरुन करण्यात आले आहे, तरी अधिक अचूक माहितीसाठी इंग्रजी जाहिरात ग्राह्य धरण्यात यईल.